



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 08/2022-23 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of DR. S.K Bansal, Additional DGFT on 29.11.2022 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 257 applications were considered by the IMWG , out of which total 94 cases were approved (out of which 31 approved on *post-facto* basis, 13 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 50 applications approved subject to clear and unconditional NOC of one IMWG members). 13 applications have been dropped and 00 applications have been rejected by IMWG members from the agenda. The remaining 157 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gy/htzqvc . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

PART – A: Details of Applications

S.N	File/Name	Present Status
1.	M/s UPL LIMITED HQRSCMTAPPLY00000336AM23	Approved subject to NOC/ Clearance from one agency


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2.	M/s UPL LIMITED HQRSCMTAPPLY00000342AM23	Approved subject to NOC/ Clearance from one agency
3.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00000349AM23	Deferred
4.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00000350AM23	Deferred
5.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00000351AM23	Deferred
6.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00000352AM23	Deferred
7.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00000353AM23	Deferred
8.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00000354AM23	Deferred
9.	M/s DALI ELECTRONICS HQRSCMTAPPLY00000360AM23	DROPPED
10.	M/s ARUN ENTERPRISES HQRSCMTAPPLY00000401AM23	DROPPED
11.	M/s ATS PELLE CHEM PRIVATE LIMITED HQRSCMTAPPLY00000411AM23	Post Facto Approval
12.	M/s INDUSTRUS AGENCIES HQRSCMTAPPLY00000413AM23	DROPPED
13.	M/s K M ENGINEERING HQRSCMTAPPLY00000414AM23	DROPPED
14.	M/s MERCURI TANNERS HQRSCMTAPPLY00000419AM23	Approved subject to NOC/ Clearance from one agency
15.	M/s SANMINA-SCI INDIA PRIVATE LIMITED HQRSCMTAPPLY00000432AM23	Post Facto Approval
16.	M/s ASHISH SEALS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000439AM23	DROPPED
17.	M/s VEDDESHTHA INTERNATIONAL LLP HQRSCMTAPPLY00000440AM23	Approved subject to NOC/ Clearance from one agency
18.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000448AM23	Deferred


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19.	M/s BARMECHA SALES HQRSCMTAPPLY00000449AM23	DROPPED
20.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000451AM23	Approved
21.	M/s WAX INDIA HQRSCMTAPPLY00000457AM23	Deferred
22.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00000465AM23	Approved subject to NOC/ Clearance from one agency
23.	M/s SRI KALISWARI METAL POWDERS PRIVATE LIMITED HQRSCMTAPPLY00000466AM23	Deferred
24.	M/s AZISTA BST AEROSPACE PRIVATE LIMITED HQRSCMTAPPLY00000467AM23	Post Facto Approval
25.	M/s BALAJI TRADE LINKS HQRSCMTAPPLY00000468AM23	Post Facto Approval
26.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00000471AM23	Approved subject to NOC/ Clearance from one agency
27.	M/s KINJAL INTERNATIONAL HQRSCMTAPPLY00000472AM23	Approved subject to NOC/ Clearance from one agency
28.	M/s CHASS ENGINEERING HQRSCMTAPPLY00000473AM23	Post Facto Approval
29.	M/s RAMESH STEEL CORPORATION HQRSCMTAPPLY00000474AM23	Approved subject to NOC/ Clearance from one agency
30.	M/s SRI KALISWARI METAL POWDERS PRIVATE LIMITED HQRSCMTAPPLY00000476AM23	Deferred
31.	M/s SRI KALISWARI METAL POWDERS PRIVATE LIMITED HQRSCMTAPPLY00000477AM23	Approved subject to NOC/ Clearance from one agency
32.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED HQRSCMTAPPLY00000480AM23	Approved subject to NOC/ Clearance from one agency
33.	M/s AVANTIKA ENTERPRISES HQRSCMTAPPLY00000483AM23	Approved
34.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000486AM23	Approved subject to NOC/ Clearance from one agency


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35.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00000487AM23	Post Facto Approval
36.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00000491AM23	Post Facto Approval
37.	M/s MEYER ORGANICS PRIVATE LIMITED HQRSCMTAPPLY00000492AM23	Approved subject to NOC/ Clearance from one agency
38.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000498AM23	Approved subject to NOC/ Clearance from one agency
39.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000501AM23	Post Facto Approval
40.	M/s PVS CHEMICALS HQRSCMTAPPLY00000503AM23	Approved subject to NOC/ Clearance from one agency
41.	M/s PINNACLE SOLUTIONS HQRSCMTAPPLY00000504AM23	DROPPED
42.	M/s EMERSON PROCESS MANAGEMENT CHENNAI PRIVATE LIMITED HQRSCMTAPPLY00000505AM23	Post Facto Approval
43.	M/s FABTECH TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000506AM23	Post Facto Approval
44.	M/s SRI KALISWARI METAL POWDERS PRIVATE LIMITED HQRSCMTAPPLY00000507AM23	Approved subject to NOC/ Clearance from one agency
45.	M/s UPL LIMITED HQRSCMTAPPLY00000508AM23	Approved subject to NOC/ Clearance from one agency
46.	M/s JAGGO OVERSEAS HQRSCMTAPPLY00000510AM23	Approved subject to NOC/ Clearance from one agency
47.	M/s SHIVA INTERNATIONAL HQRSCMTAPPLY00000511AM23	Post Facto Approval
48.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000515AM23	Post Facto Approval
49.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000521AM23	Approved subject to NOC/ Clearance from one agency
50.	M/s AQUARIUS INDIA HQRSCMTAPPLY00000522AM23	DROPPED
51.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000528AM23	Approved subject to NOC/ Clearance from one agency


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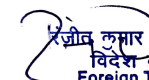
52.	M/s SRI KALISWARI METAL POWDERS PRIVATE LIMITED HQRSCMTAPPLY00000529AM23	Approved subject to NOC/ Clearance from one agency
53.	M/s IGP ENGINEERS PRIVATE LIMITED HQRSCMTAPPLY00000530AM23	Deferred
54.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000531AM23	Approved subject to NOC/ Clearance from one agency
55.	M/s SANDHYA ORGANIC CHEMICALS PVT LTD HQRSCMTAPPLY00000532AM23	Approved subject to NOC/ Clearance from one agency
56.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000536AM23	Post Facto Approval
57.	M/s IDEAFORGE TECHNOLOGY PVT. LTD. HQRSCMTAPPLY00000538AM23	Approved subject to NOC/ Clearance from one agency
58.	M/s SRI KALISWARI METAL POWDERS PRIVATE LIMITED HQRSCMTAPPLY00000540AM23	Approved
59.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000541AM23	Post Facto Approval
60.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000542AM23	Post Facto Approval
61.	M/s ZAIN INTERNATIONAL HQRSCMTAPPLY00000188AM23	Approved subject to NOC/ Clearance from one agency
62.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000544AM23	Approved subject to NOC/ Clearance from one agency
63.	M/s VLCC PERSONAL CARE LIMITED HQRSCMTAPPLY00000545AM23	Approved subject to NOC/ Clearance from one agency
64.	M/s VISHNU CHEMICALS LIMITED HQRSCMTAPPLY00000546AM23	Post Facto Approval
65.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000547AM23	Post Facto Approval
66.	M/s MEDILUX LABORATORIES PVT LTD HQRSCMTAPPLY00000551AM23	Post Facto Approval
67.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000554AM23	Post Facto Approval


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68.	M/s BEIL INFRASTRUCTURE LIMITED HQRSCMTAPPLY00000555AM23	Deferred
69.	M/s HILDOSE HQRSCMTAPPLY00000556AM23	Approved subject to NOC/ Clearance from one agency
70.	M/s NVIDIA GRAPHICS PRIVATE LIMITED HQRSCMTAPPLY00000559AM23	Deferred
71.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED HQRSCMTAPPLY00000561AM23	Approved
72.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000562AM23	Approved subject to NOC/ Clearance from one agency
73.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000563AM23	Approved subject to NOC/ Clearance from one agency
74.	M/s BLUE STAMPINGS AND FORGINGS LIMITED HQRSCMTAPPLY00000566AM23	Deferred
75.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000567AM23	DROPPED
76.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000568AM23	Approved subject to NOC/ Clearance from one agency
77.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000569AM23	Deferred
78.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000570AM23	Post Facto Approval
79.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000571AM23	Deferred
80.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000573AM23	Approved subject to NOC/ Clearance from one agency
81.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000574AM23	Approved subject to NOC/ Clearance from one agency
82.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000575AM23	Post Facto Approval
83.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000576AM23	Post Facto Approval
84.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000578AM23	Deferred


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85.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000581AM23	Approved subject to NOC/ Clearance from one agency
86.	M/s PAPRSKY SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000582AM23	Deferred
87.	M/s GOODRICH AEROSPACE SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000584AM23	Post Facto Approval
88.	M/s UPL LIMITED HQRSCMTAPPLY00000585AM23	Post Facto Approval
89.	M/s MONACHEM SPECIALITIES LLP HQRSCMTAPPLY00000586AM23	Approved subject to NOC/ Clearance from one agency
90. M	M/s INFOSYS LIMITED HQRSCMTAPPLY00000587AM23	Approved
91.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000588AM23	Approved subject to NOC/ Clearance from one agency
92.	M/s VRV ASIA PACIFIC PRIVATE LIMITED HQRSCMTAPPLY00000589AM23	Deferred
93.	M/s SRI RANGANATHAR VALVES PRIVATE LIMITED HQRSCMTAPPLY00000590AM23	Approved subject to NOC/ Clearance from one agency
94.	M/s SRI RANGANATHAR VALVES PRIVATE LIMITED HQRSCMTAPPLY00000591AM23	Approved
95.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000593AM23	Approved
96.	M/s INFINEON TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000594AM23	Deferred
97.	M/s VISION IMPEX HQRSCMTAPPLY00000595AM23	Deferred
98.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000596AM23	Deferred
99.	M/s UPS SCS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000597AM23	Deferred


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100.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00000598AM23	Approved
101.	M/ INDO AMINES LIMITED HQRSCMTAPPLY00000599AM23	Post Facto Approval
102.	M/s MANGALAM DRUGS AND ORGANICS LIMITED HQRSCMTAPPLY00000600AM23	Approved subject to NOC/ Clearance from one agency
103.	M/ UPS SCS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000601AM23	Deferred
104.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000602AM23	Approved subject to NOC/ Clearance from one agency
105.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000603AM23	Deferred
106.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00000604AM23	Deferred
107.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00000605AM23	Approved
108.	M/s SACHIN INDUSTRIES LIMITED HQRSCMTAPPLY00000606AM23	Deferred
109.	M/s GE OIL & GAS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000611AM23	Approved subject to NOC/ Clearance from one agency
110.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000612AM23	Deferred
111.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00000613AM23	Approved
112.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000614AM23	Approved
113.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000616AM23	Approved subject to NOC/ Clearance from one agency
114.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00000617AM23	Approved subject to NOC/ Clearance from one agency
115.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00000618AM23	Deferred


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116.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000619AM23	Deferred
117.	M/s ASTERIA AEROSPACE LIMITED HQRSCMTAPPLY00000620AM23	Post Facto Approval
118.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000621AM23	Approved subject to NOC/ Clearance from one agency
119.	M/s STANDARD GLASS LINING TECHNOLOGY LIMITED HQRSCMTAPPLY00000622AM23	Deferred
120.	M/s TANFAC INDUSTRIES LIMITED HQRSCMTAPPLY00000623AM23	Post Facto Approval
121.	M/s VISHNU CHEMICALS LIMITED HQRSCMTAPPLY00000624AM23	Deferred -
122.	M/s TANFAC INDUSTRIES LIMITED HQRSCMTAPPLY00000625AM23	Deferred
123.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00000626AM23	Approved
124.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00000627AM23	Approved subject to NOC/ Clearance from one agency
125.	M/s ZIM LABORATORIES LIMITED. HQRSCMTAPPLY00000628AM23	Deferred
126.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000629AM23	Approved subject to NOC/ Clearance from one agency
127.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000630AM23	Deferred
128.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000631AM23	Deferred
129.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000632AM23	Deferred
130.	M/s VISHNU CHEMICALS LIMITED HQRSCMTAPPLY00000633AM23	Deferred
131.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00000637AM23	Deferred


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132.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000638AM23	Deferred
133.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000639AM23	Deferred
134.	M/s SRISAI OILFIELD EQUIPMENTS & MARINE SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000640AM23	Deferred
135.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000641AM23	Deferred
136.	M/s FLUORIDES AND CHEMICALS HQRSCMTAPPLY00000642AM23	Deferred
137.	M/s EXSYN CORP HQRSCMTAPPLY00000643AM23	Deferred
138.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000644AM23	Post Facto Approval
139.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000645AM23	Deferred
140.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000646AM23	Deferred
141.	M/s ATTAR GLOBAL HQRSCMTAPPLY00000647AM23	Deferred
142.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000648AM23	Deferred
143.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000649AM23	Deferred
144.	M/s XOMOX SANMAR LIMITED HQRSCMTAPPLY00000650AM23	Deferred
145.	M/s GOEL SCIENTIFIC GLASS WORKS LIMITED HQRSCMTAPPLY00000652AM23	Approved
146.	M/s MADRAS FLUORINE PRIVATE LIMITED HQRSCMTAPPLY00000653AM23	Deferred
147.	M/s MEPCO INDUSTRIES LIMITED HQRSCMTAPPLY00000654AM23	Deferred
148.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000655AM23	DROPPED


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149.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000656AM23	Deferred
150.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000657AM23	Deferred
151.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000658AM23	Deferred
152.	M/s FINEPAC STRUCTURES PRIVATE LIMITED HQRSCMTAPPLY00000659AM23	Deferred
153.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000660AM23	Deferred
154.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000661AM23	Deferred
155.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000662AM23	Deferred
156.	M/s ERICSSON INDIA PRIVATE LIMITED HQRSCMTAPPLY00000663AM23	Post Facto Approval
157.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000664AM23	Deferred
158.	M/s TRANTER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000665AM23	Deferred
159.	M/s UL INDIA PRIVATE LIMITED HQRSCMTAPPLY00000667AM23	Deferred
160.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000668AM23	Deferred
161.	M/s S D FINE-CHEM LIMITED HQRSCMTAPPLY00000669AM23	Deferred
162.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000670AM23	Deferred
163.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000671AM23	Deferred
164.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000672AM23	Deferred
165.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000673AM23	Deferred


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166.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000674AM23	Deferred
167.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000675AM23	Deferred
168.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000676AM23	Deferred
169.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000677AM23	Deferred
170.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000678AM23	Deferred
171.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000679AM23	Deferred
172.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000680AM23	Deferred
173.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000681AM23	Deferred
174.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000682AM23	Deferred
175.	M/s ORACLE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000683AM23	Deferred
176.	M/s AURA PHARMACEUTICALS PRIVATE LIMITED HQRSCMTAPPLY00000684AM23	Deferred
177.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000685AM23	Deferred
178.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00000686AM23	Deferred
179.	M/s SACHIN INDUSTRIES LIMITED HQRSCMTAPPLY00000688AM23	Deferred
180.	M/s PVS CHEMICALS HQRSCMTAPPLY00000689AM23	Deferred
181.	M/s AMINES AND PLASTICIZERS LIMITED HQRSCMTAPPLY00000690AM23	Deferred
182.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00000691AM23	Deferred


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183.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000692AM23	Deferred
184.	M/s MEPCO INDUSTRIES LIMITED HQRSCMTAPPLY00000693AM23	Deferred
185.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000694AM23	Deferred
186.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED HQRSCMTAPPLY00000695AM23	Deferred
187.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000696AM23	Approved
188.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000697AM23	Deferred
189.	M/s MEDILUX LABORATORIES PVT LTD HQRSCMTAPPLY00000698AM23	Deferred
190.	M/s KRONOX LAB SCIENCES LIMITED HQRSCMTAPPLY00000699AM23	Deferred
191.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000701AM23	Deferred
192.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000702AM23	Deferred
193.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000703AM23	Deferred
194.	M/s PANDIAN CHEMICALS LIMITED HQRSCMTAPPLY00000704AM23	Deferred
195.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000706AM23	Deferred
196.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000707AM23	Deferred
197.	M/s SRI KALISWARI METAL POWDERS PRIVATE LIMITED HQRSCMTAPPLY00000708AM23	Deferred
198.	M/s FX MULTITECH PRIVATE LIMITED HQRSCMTAPPLY00000709AM23	Deferred
199.	M/s BHAGWATI ORGANICS PRIVATE LIMITED HQRSCMTAPPLY00000710AM23	Deferred


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200.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000711AM23	Post Facto Approval
201.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000712AM23	Deferred
202.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000713AM23	Deferred
203.	M/s INDO AMINES LIMITED HQRSCMTAPPLY00000714AM23	Deferred
204.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00000715AM23	Deferred
205.	M/s XOMOX SANMAR LIMITED HQRSCMTAPPLY00000716AM23	Deferred
206.	M/s PVS CHEMICALS HQRSCMTAPPLY00000717AM23	Deferred
207.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000718AM23	Deferred
208.	M/s S.B.CHEMICALS HQRSCMTAPPLY00000720AM23	Deferred
209.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000721AM23	Deferred
210.	M/s VRV ASIA PACIFIC PRIVATE LIMITED HQRSCMTAPPLY00000722AM23	Deferred
211.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000723AM23	Deferred
212.	M/s TRANTER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000724AM23	Deferred
213.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000725AM23	Post Facto Approval
214.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000726AM23	Deferred
215.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00000727AM23	Deferred
216.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000728AM23	Deferred


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217.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000732AM23	Deferred
218.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000733AM23	Deferred
219.	M/s CRYOLOR ASIA PACIFIC PRIVATE LIMITED HQRSCMTAPPLY00000734AM23	Deferred
220.	M/s VISWAAT CHEMICALS LIMITED HQRSCMTAPPLY00000735AM23	Deferred
221.	M/s Marine Resources HQRSCMTAPPLY00000736AM23	Deferred
222.	M/s IBM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000737AM23	Deferred
223.	M/s VRV ASIA PACIFIC PRIVATE LIMITED HQRSCMTAPPLY00000738AM23	DROPPED
224.	M/s MEPCO INDUSTRIES LIMITED HQRSCMTAPPLY00000739AM23	Deferred
225.	M/s S.B.CHEMICALS HQRSCMTAPPLY00000740AM23	Deferred
226.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000741AM23	Deferred
227.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000742AM23	Deferred
228.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000743AM23	Deferred
229.	M/s SANDHYA ORGANIC CHEMICALS PVT LTD HQRSCMTAPPLY00000744AM23	Deferred
230.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000745AM23	Deferred


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231.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000746AM23	Deferred
232.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000747AM23	Deferred
233.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000748AM23	Deferred
234.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000749AM23	Deferred
235.	M/s OERLIKON BALZERS COATING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000750AM23	Deferred
236.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000751AM23	Deferred
237.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000752AM23	Deferred
238.	M/s ANMOL CHEMICALS AND PHARMACEUTICALS PRIVATE LIMITED HQRSCMTAPPLY00000753AM23	Deferred
239.	M/s ANMOL CHEMICALS AND PHARMACEUTICALS PRIVATE LIMITED HQRSCMTAPPLY00000754AM23	Deferred
240.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000755AM23	Deferred
241.	M/s SYNZEAL RESEARCH PRIVATE LIMITED HQRSCMTAPPLY00000756AM23	Deferred
242.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000757AM23	Deferred
243.	M/s ORACLE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000758AM23	Deferred
244.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000759AM23	Deferred


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245.	M/s CRYOLOR ASIA PACIFIC PRIVATE LIMITED HQRSCMTAPPLY00000760AM23	Deferred
246.	M/s CRYOLOR ASIA PACIFIC PRIVATE LIMITED HQRSCMTAPPLY00000761AM23	Deferred
247.	M/s UNP POLYVALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000762AM23	Deferred
248.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000763AM23	Deferred
249.	M/s AETHER INDUSTRIES LIMITED HQRSCMTAPPLY00000764AM23	Deferred
250.	M/s RAEI POLYMERS AND CHEMICALS CO HQRSCMTAPPLY00000765AM23	Deferred

6. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

Decision of IMWG on previously considered cases

Sl. No	Firm's name and File No.	Application No.	Decision of IMWG	Status of NOC of relevant Agency as on 29.11.2022
1.	M/s NEW DAWN IMPEX INDIA PRIVATE LIMITED (IMWG MEETING NO.03/2022-23 HELD ON: 12.07.2022)	00000164AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one


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				agency
2.	M/s MERSEN INDIA PRIVATE LIMITED (IMWG MEETING NO. 04/2022-23 HELD ON: 04.08.2022)	00000198AM23	Approved subject to receipt of clear and unconditional NOC of one agency	DROPPED
3.	M/s VISHNU CHEMICALS LIMITED (IMWG MEETING NO.06/2022-23 HELD ON: 27.09.2022)	00000206AM23	Approved subject to receipt of clear and unconditional NOC of one agency	DROPPED
4.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) (IMWG MEETING NO.06/2022-23 HELD ON: 27.09.2022)	00000427AM23	Approved subject to receipt of clear and unconditional NOC of one agency	Approved subject to receipt of clear and unconditional NOC of one agency
5.	M/s GRAPHITE INDIA LIMITED (IMWG MEETING NO.07/2022-23 HELD ON: 28.10.2022)	00000425AM23	Approved subject to receipt of clear and unconditional NOC of one agency	Approved subject to receipt of clear and unconditional NOC of one agency
6.	M/s GRAPHITE INDIA LIMITED (IMWG MEETING NO.07/2022-23 HELD ON: 28.10.2022)	00000509AM23	Approved subject to receipt of clear and unconditional NOC of one agency	Approved subject to receipt of clear and unconditional NOC of one agency
7.	M/s GRAPHITE INDIA LIMITED IMWG MEETING (IMWG MEETING NO.07/2022-23 HELD ON: 28.10.2022)	00000526AM23	Approved subject to receipt of clear and unconditional NOC of one agency	Approved subject to receipt of clear and unconditional NOC of one agency

Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.


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(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


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